

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-08/2017/1603/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia,
Member, MACT, Nagaon.

Dated Guwahati, the 1st ^{March} February, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/444 Dated 28.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 01.03.2024 and 02.03.2024, along with station leave permission, from the evening of 29.02.2024 till the morning of 04.03.2024**, as prayed for. The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-08/2017/1604-1605/A, dated , *01-03-2024*
Copy to:

1. The District & Sessions Judge, Nagaon.
- ✓ 2. The Project Manager, Gauhati High Court.

S. P. J.
JT. REGISTRAR (VIGILANCE)

[Signature]